

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

41

C.P No. 339/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: M/s. Seed Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	mahesh Athavane	PCJ Applicant	
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**ORDER**

**CP No. 339/252(3)/ NCLT/MB/MAH/2017**

Counsel for the Petitioner is present.

At request of the Petitioner, list his matter on **22.09.2017**.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)